N O T I C E

In Partial modification to the Judicial Assignment at the **Aurangabad Bench**, which has come into effect from 06.06.2022 (Partially modified w.e.f. 07.06.2022 and 13.06.2022), it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday, 11.07.2022 :**

Sr. No	Sitting	Assignment
1	The Hon'ble Shri Justice **R. G. AVACHAT**	For admission, hearing, order matters and applications therein: (A) Second Appeals and applications therein. (B) Civil Revision Applications. **(C) Regular Bail Applications and Applications for cancellation, relaxation or modification of Regular Bail.**
2	The Hon'ble Shri Justice **S. G. MEHARE**	For admission, hearing, order matters and applications therein: **(A) Anticipatory Bail Applications and Applications for cancellation, relaxation or modification of Anticipatory Bail.** (B) Criminal Revision Applications. (C) Criminal matters not assigned to other Courts.
3	The Hon'ble Shri Justice **S. G. DIGE**	For admission, hearing, order matters and applications therein: (A) All First Appeals. **(B) Appeals from Orders.**

By Order,

High Court, Appellate Side)
Bombay.)
Date : 7th July 2022)

Sd/-
(V. R. Kachare)
Registrar (Judl-I)